

Solar Power Plants In Bihar

7821. SHRI ISHWAR CHAUDHARY: Will the Minister of ENERGY be pleased to state:

(a) whether a proposal for setting up a power plant based on solar energy in Gaya and Bodhyaga in Bihar was approved by Union Government in January, 1985;

(b) whether the power plant constructed at a cost of about Rs. 60 crore has been handed over by the Bihar State Electricity Board to Union Government which will generate 30 M.V of power based on solar energy;

(c) whether Government have received any representations in this regard during 1988 and 1989; and

(d) if so, the action taken by Government thereon?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No such project has been approved by the Central Government.

(b) to (d). Do not arise.

[English]

Safety Measures and Relief Work

7822. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the National Transportation Safety Board had made any specific recommendations regarding better safety measures and relief work on railways;

(b) if so, the details thereof; and

(c) the steps taken to implement the same?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) A statement giving the details of the main recommendations is given below.

(c) While some recommendations have already been implemented, other accepted recommendations are pending mainly due to the time-lag involved for upgrading technology and developing new technical devices.